

6. Fathepur
7. Chemoli
8. Jaunpur
9. Tehri Garhwal
10. Jalaun.

## 13. WEST BENGAL

1. Cooch Bihar
2. Darjeeling
3. Maldah
4. Bankura
5. Jalpiaguri

## 14. ARUNACHAL PRADESH

1. Kameng
2. Suansari
3. Siyang
4. Tirap

## 15. DADAR &amp; NAGAR HAVELI

## 16. MIZORAM

1. Aziwal
2. Lunglai

## 17. ASSAM

1. Laksimpur
2. North Cachar Hills

## 18. KARNATAKA

1. Bidar

हिमाचल प्रदेश में भूवैज्ञानिक सर्वेक्षण

\* 555. श्री दुष्मन्त सुल्तानपुरी :  
क्या इस्पात और खान मंत्री यह  
वक्तों की कृपा करेंगे कि :

(क) केन्द्रीय सरकार ने गत दो  
वर्षों के दौरान हिमाचल प्रदेश के किन्-  
किन स्थानों पर भूवैज्ञानिक सर्वेक्षण किया  
है ; और

(ख) उसके मुख्य निष्कर्षों का व्योरा  
क्या है ?

उद्योग तथा इस्पात और खान मंत्रालय  
म राज्य मंत्री (श्रीमती रामकुलारी तिन्हा) :  
(क) और (ख). भारतीय भूवैज्ञानिक  
सर्वेक्षण ने 1979-80 और 1980-81  
क्षेत्रगत सत्र के दौरान हिमाचल प्रदेश  
के चम्बा, किन्नौर और लाहौल स्पीति  
जिलों में 4245 वर्ग किलोमीटर क्षेत्र  
का भूवैज्ञानिक मानचित्रण किया।  
शिमला जिले में सोमेंट श्रेणी के चूना-  
पत्थर, सिरमूल जिले में रासायनिक  
खनिजों के चूना-पत्थर, मंडी जिले में  
मिट्टी (क्ले), सिरमूल जिले में बैरस्ट  
और चम्बा जिले में स्लेट के लिए की  
गई खनिज खोजों से 550 मिलियन टन  
सोमेंट श्रेणी चूनापत्थर, 29.87 मिलि-  
यन टन रासायनिक श्रेणी चूनापत्थर और  
40,000 टन मिट्टी (क्ले) के भंडार  
होने के संकेत मिले हैं।

## Development of N. E. Region

\*556. SHRI AJOY BISWAS: Will the  
Minister of HOME AFFAIRS be pleas-  
ed to state:

(a) the present constitution of the  
high power committee constituted for the  
economic development of the North  
Eastern Region;

(b) whether this committee has taken  
up any comprehensive scheme and placed  
it before the Planning Commission for  
the development of the North Eastern  
region; and

(c) if so, the details of the said  
scheme?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
NIHAR RANJAN LASKAR): (a) The  
present constitution of the high powered  
Committee is as follows:

(i) Shri N. R. Laskar,  
Minister of State  
in the MHA

— Convener

- (ii) Dr. Charanjit Chanana,  
Minister of State in  
the Ministry of In-  
dustrial Develop-  
ment. —Member
- (iii) Shri S. S. Sisodia,  
Minister of State in  
the Ministry of  
Finance — Member
- (iv) Dr. M. Fazl, Member,  
Planning Commis-  
sion — Member
- (v) Shri R. V. Swamina-  
than, Minister of  
State in the  
Ministry of Agricul-  
ture — Member
- (vi) Shri K. P. Singh Deo,  
Dy. Minister in the  
Ministry of  
Defence — Member

Besides the above, the following special invitees are also associated:—

- (i) Shri P. K. Thungon, Dy. Minister, Ministry of Education; and
- (ii) Shri P. A. Sangma, Dy. Minister, Minister of Commerce.

(b) and (c). The Committee goes into the broad strategy for development in the light of resources and needs of the region. The Committee does not draw up any developmental schemes of its own nor has it any amount at its disposal to fund a scheme. It has an advisory role for overseeing development and helping speedy execution of schemes in the north-eastern region by removing bottlenecks and monitoring and evaluating projects.

#### Child Labour in India

\*557. SHRI MUKUNDA MANDAL: Will the Minister of LABOUR be pleased to state:

- (a) whether it is a fact that India is leading all other countries in respect of child labour; and
- (b) what are the measures taken by Government about child labour?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD): (a) Latest figures about child labour in various countries are available in the I. L. O. Year Book of Labour Statistics, 1977. According to these statistics the percentage of child labour in India to that of total population in the below-fifteen age group is 4.7 which is less than that of some countries.

(b) While it is not possible to eliminate child labour completely in the context of the socio-economic conditions prevailing in the country, it has been Government's consistent endeavour to ensure that children compelled to work by circumstances should not be exploited and should be able to work in better conditions of health and hygiene. Government has formulated projects connected with the welfare of working children for execution through agencies in the field.

#### Absorption of Casual Labourers in C.C.I.L.

\*558. SHRI R. P. DAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether any schemes have been drawn and finalised by the Cycle Corporation of India Ltd., a Government undertaking for absorption of casual labourers in all its units;

(b) if so, whether these schemes have been implemented in all the units of the C.C.I.L.;

(c) whether such a scheme has also been finalised months ago after consultation with the appropriate Union for implementation of its Kalyani unit; and

(d) if so, what holds back the management of the C.C.I.L. to get it implemented?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) to (d). A scheme for the absorption of casual labourers in the Kalyani Works of the Cycle Corporation of India Limi-